

Annexure 1

Name of the Corporate debtors: M/s.Titan Energy Systems Limited : Date of Commencement of Liquidation: 08.08.2019 : List of stakeholders as on 20.03.2021

List of Secured financial creditors

S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	State Bank of India	1	05.09.2019	1517662019	1517662019	Form D	1517662019	Yes	First chage on current assets of the company of Rs.1.52 Crores Collateral:1. Fixed assets (plant & machinery) acquired through term loans from our bank of Rs.2.23 crores, 2.Land & building in the name of the company located ay Sy No.753/G, 753F, 753/B, Ravalkole village, Medchal Mandal, Ranga Reddy Dist to the extent of 3.475 acres.of Rs.4.63 crores, 3. Land admeasuring 1.2 acres belonging to Titan Consultants and Services Ltd., located at S.No.753A Ravalkole village, Medchal mandal, RR Dt of Rs.0.95 Crores, 4. 3 storied residential building extent of 386 Sq.yds on plot no.16, S.No.352 situated in Defence Accounts Cooperativce Housing Society (Aruna Enclave) Tirumalgherry, Secunderabad, Telangana belonging to Sri.C.S.Y.S.Rao of Rs.1.23 Crores	59.61	-	-	-	-	
2	ICICI Bank	3	05.09.2019	221832183	221832183	Form D	221832183	No	Exclusive charge on land admeasuring 20.15 acres situated at Sector Specific Special Economic Zone , in plot No.9(part)of Fax City SEZ Survey No.61 (part),62(Part) and Raviryal Village, Maheswaram Mandal, R.R.Dist & pari pasu charge on current assets and movable fixed assets of the company	8.71	-	-	-	-	
3	Barclays Bank PLC	2	03.09.2019	145150563	145150563	Form D	145150563	Yes	1.First Pari Passu charge by the way of hypothecation on the Current Assests and Fixed assests of the borrower company. 2.Personal Guarantees of Mr.Chodagam santi yoganand Sankara Rao,Mrs.C Aruna , Mr.C Ravi kumar & Mr.C.Sasidhar. 3.Corporate Guarantee of Titan Consultants & Services Ltd	5.70	-	-	-	-	
Sub Total				1,884,644,765	1,884,644,765		1,884,644,765			74.02	-	-	-	-	